

Name of the Corporate Debtor- JOHNSON WATCH COMPANY PRIVATE LIMITED
Date of commencement of CIRP: 17-01-2024
List of Creditors as on 07-01-2025

Sr. No.	Name of Creditor	Details of Claim		Details of claim admitted					Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of Receipt	Amount of Claim	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Whether related party	%age of voting share in COC	% Share in Total Amount of Claims Admitted		
1	Commissioner of Customs (Preventive)	31-01-2024	1,35,59,23,832.00	1,35,59,23,832.00	Operational Creditor- Government Dues	No	No	0.00%	74.03%	-	-
2	The Assistant Commissioner, Division- Connaught Place, CGST	08-02-2024	3,51,07,746.00	-	Operational Creditor- Government Dues	No	No	0.00%	0.00%	3,51,07,746.00	-
3	The Assistant Commissioner, Division- Connaught Place, CGST	17-12-2024	9,50,67,88,131.00	-	Operational Creditor- Government Dues	No	No	0.00%	0.00%	9,50,67,88,131.00	-
4	Income Tax Department, Government of India	15-10-2024	1,64,73,26,546.00	14,37,54,405.00	Operational Creditor- Government Dues	No	No	0.00%	7.85%	36,370.00	-
	TOTAL		12,54,51,46,255.00	1,49,96,78,237.00				0.00%	81.87%	3,51,44,116.00	

For Johnson Watch Company Private Limited
Virtuoso IPE Private Limited, Resolution Professional
IPE Registration No. IBBI/IPE-0123/IPA-1/2023-24/50069

Atul Laxmichand Gala

Atul Laxmichand Gala
Director

